

- (vi) Delay in audit of accounts of cooperative societies by the State Cooperative Department.
- (vii) Non-preparation or non-approval by the State Government of the procedural rules and regulations.
- (viii) Large outstanding under credit sales.
- (ix) Delay in finalising accounts of the exhibitions.
- (x) Delay in recovery of nutilised funds from the institutions/Cooperative societies.
- (xi) Investment of funds in fixed deposits.

(d) (i) At the meetings of the State Boards, accounts of receipts and expenditure are discussed.

(ii) A system of obtaining confirmation of balances from the institutions and cooperative societies financed by them is being introduced.

(iii) Introduction of appropriate registers for watching progress in securing utilisation certificates from the institutions assisted by the State Boards.

(iv) Introduction of a system for watching timely repayment of loans by the institutions/cooperative societies through appropriate registers.

(v) Prescribing a procedure for preparation of budget and watching expenditure under prescribed heads of accounts against the budget allotments.

(vi) Introducing a system of internal audit in most of the State Boards which enables them to review the working of the institutions/cooperative societies from time to time.

(vii) Senior officers of the Commission undertake studies of State Boards and their problems and the findings are discussed with the representatives of State Boards, and if necessary with State Governments.

(viii) When annual programmes of production of State Boards are considered, inter alia problems relating to realisation of dues, reduction of defaults, confirmation of balances, reconciliation of imprest accounts, economy in administrative expenditure, Audit Reports of the Accountants-General and necessary remedial measures, compilation and maintenance of up-to-date accounts and internal audit are also discussed.

#### Taking over of "Sick" Textile Mills.

1367. Shri S. K. Tapuriah;  
Shri D. N. Patodia;  
Shri Mohamed Imam;  
Shri Gadilingana Gowd;  
Shri Tridib Kumar Chaudhari;  
Shri S. C. Samanta;  
Shri K. N. Pandey;

Will the Minister of Commerce be pleased to state:

(a) whether Government propose to set up a Corporation to manage "Sick" Textile Mills; and

(b) if so, the main features thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi):

(a) and (b). The Government are actively considering a proposal to set up a Textile Corporation which apart from being entrusted with certain other functions, could also take over and run certain weak and marginal textile mills which are considered economically viable but which have for certain reasons been either closed down or are under imminent threat of closure.

#### Industrial Extension Service in Rajasthan

1368. Shri Dhuleshwar Meena;  
Shri Kameshandra Ulaka;  
Shri K. Pradhan;  
Shri Hoorji Bhai;

Will the Minister of Industrial Development and Company Affairs be pleased to state: